## RAJYA SABHA

Thursday, the 23rd July, 1998/ 1 Shravana, 1920 (Saka)

The House met at eleven of the clock.

Mr. Chairman in the Chair.

## ORAL ANSWERS TO QUESTIONS National Pulses Development Project

- \*521. SHRI K.M. SAIFULLAH: Will the PRIME MINISTER be pleased to state:
- (a) whether Government have launched the Centrally-sponsored National Pulses Development Project (NPDP) which would provide basic ingredients to improve the productivity of pulses;
- (b) if so, the nodal agency to implement this scheme in the States;
- (c) whether India is likely to become selfsufficient in pulses; and
  - (d) if so, what is the time-frame?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) to (d) A statement is laid on the Table of the Sabha.

## Statement

- (a) Yes, Sir. The Centrally-Sponsored National Pulses Development Project has been in operation in 24 States and 2 Union Territories covering 281 districts. The Project provides for components like production and distribution of improved varieties of seeds, use of micronutrients, bio-fertilizers, improved farm implements, Intergrated Pest Management and use of micro-irrigation measures like sprinkler sets.
- (b) The nodal agency to implement the project in the States is the State Department of agriculture.
- (c) and (d) All out efforts are being made to make India self-sufficient in pulses through the National Pulses Development Project. However, no definite time-frame can be set for achieving self-sufficiency.

SHRI K.M. SAIFULLAH: Sir, in the reply it has been stated that the Centrally-sponsored National Pulses Development Project has been in operation in 24 States and 2 Union Territories

covering 281 districts. Of course, it is there. I would like to know what the progress in productivity is when the population has almost doubled. In 1996-97, only 14 million tonnes were produced but we needed 17 million tonnes. What steps have you taken to improve the productivity of pulses? Another thing is that in Andhra Pradesh there is a district called Anantpur which has been declared by the Central Government as a drought-prone zone. There is less of rainfall there. Unless there is adequate rainfall, the red gram and the green gram cannot be grown. In view of this, is there any programme with the Government to give some incentives or subsidies to the farmers of that district which the Government itself has declared as a drought-prone zone?

SHRI SOMPAL: Mr. Chairman, Sir, so far as productivity and production of pulses are concerned, the productivity has increased from 128.14 lakh tonnes in 1992-93 to 144.6 lakh tonnes in 1996-97 and the yield has increased from 573 kgs. per hectare to 623 kgs. per hectare. The areas has remained almost constant at 23 million hectares. So, there has been an increase in the productivity. This increase in production has been possible through increased productivity per hectare. So far as the information about one district in Andhra Pradesh is concerned, it is not available with me at the moment. But I would like to look into it and if there is no rainfall there, we will find out if there is availability of any other sources of water, that is, if any ground water or some flows are available. But in nature, production of any biomass is impossible without moisture. It has to be understood what kind of water availability is there. We will study it and I will pass on the details to the hon. Member.

SHRI K.M. SAIFULLAH: My point is that the production has somehow increased to a minimum level but not to the maximum level so as to satisfy the needs of the increased population. The population has almost doubled in our country in the recent years. The Minister said that the production has increased. But it is not sufficient. My question is whether this can cater to the needs of the entire population. The Minister has also stated that productivity depends upon rainfall and other things. Everybody knows it. That is why I am

specifically posing the question as to whether there is any possibility of the Government giving financial aid to the farmers either in the shape of subsidy or in the shape of incentives so that the farmers can have the water facilities to grow red pulses and green pulses.

SHRI SOMPAL: Sir, the per-capita availability of pulses has reduced since 1951. In that year, the per-capita per day availability of pulses was 60.7 grams and it stands reduced to 38 grams in 1997. So far as the annual availability is concerned, it was 22.1 kilograms per-capita in the year 1951 and it has reduced to 13.7 kilograms in 1997. Usually, the impression is that the reduction in per-capita availability of pulses has reduced the availability of protein as a nutritional element. It is not correct to presume because protein availability through other sources has gone up and the recommendation is that up to 54 grams per day...

SHRI K.M. SAIFULLAH: Sir, I asked about...

SHRI SOMPAL: I am coming to your question also. The current availability as against 50 grams per day is 64.9 grams of protein which is got from other sources. So, the availability of pulses has gone down and it must be increased. The gap between requirement and supply is being met through imports. Five to seven lakh tonnes of pulses are being imported usually as against a production of 14 million tonnes.

So far as assistance to farmers for increasing productivity in drought prone areas is concerned, there is a scheme of subsidy. We are giving subsidy on seeds. We are trying to make available good seeds and inputs on time exactly when they are required. Crop practices are being improved and this information is being disseminated to farmers. The subsidy on sprinkler sets as a special incentive for increasing production of pulses in drought prone areas is already there, and it will be continued.

SHRI K.M. SAIFULLAH: Mr. Chairman, Sir, my second supplementary is, in the State some land is being used for cash crops instead of growing pulses. I want to know whether there is any proposal to take deterrent action against those who grow cash crops instead of pulses.

SHRI SOMPAL: Sir, any deterrent action to discourage any production is not advisable, nor is it feasible. It has to be left to the farmer. Whatever is beneficial to him, he has to be allowed to grow that. So, it is neither advisable nor feasible.

DR. MANMOHAN SINGH: Mr. Chairman, Sir, as the hon. Minister has pointed out, the per-capita production and availability of pulses have shown a secular decline. I would like to know from him since when this programme for increased production of pulses has been in operation, and if there has been any evaluation by a body, like the Programme Evaluation Organisation of the Planning Commission about the effectiveness of various ingredients of this programme of increasing the production of pulses in our country.

SHR! SOMPAL: Mr. Chairman, Sir, there have been several schemes, including the National Pulses Development Project and there are various components which I have already briefly mentioned in reply to the first supplementary. The Government are undertaking it. The pulses was put under the Technology Mission on Oilseeds as part of the Technology Mission on Oilseeds and Pulses and the impact on increased productivity on account of various measures initiated under the Technology Mission. So far as the evaluation is concerned, there is no evaluation by any expert group on productivity, but the figures speak for themselves. Only one evaluation has been done, i.e. by the Ministry of Agriculture through data collection and the increase in productivity is the result of all these programmes.

SHRITRILOKI NATH CHATURVEDI: Dr. Manmohan Singh has put a very relevant question. This project was undertaken as a part of Technology Mission. Unfortunately, the progress has not been that satisfactory. Despite increase in productivity, there is an increasing gap between demand and supply and we have to import from various countries. The supply even through import of pulses is not very easy because not many countries grow these pulses. That is why my question to the hon. Minister is: Would he like to have a fresh assessment and evaluation done by an expert group? It can be known as to how this project can be made

much more effective and how its impact can be really felt in a phased manner. Would he agree to this suggestion? Entrusting this to the Department of Agriculture makes the whole thing routinised after a few years.

· SHRI SOMPAL: Sir, this is continuous process. Evaluation is continuously being made. There are certain short-term and longterm measures which have been initiated to increase production of pulses. So far as shortterm measures are concerned, rather to make enhanced availability, there was a perception that this gap could be met through imports and, in turn, an inter-Ministerial group had been constituted under the Department of Agriculture and Cooperation. This group had examined the possibility of import of pulses and some discussion was initiated with some High Commissions and Embassies of foreign countries, particularly Australia, Myanmar, Hungary, Turkey, Canada, Thailand and China. These countries had said that they would produce for India but then our Government was expected to get involved in the purchase of the surplus produced by them at some price which would be higher than the usual price. These are short-term measures. So far as long-term measures are concerned, we agree that dependence on imports is a short-term measure and cannot be relied upon in the long-run. We have got to acquire self-sufficiency in the production of pulses. It was for this propose that the National Pulses Development Project had been launched. It is a Centrally-sponsored pulses development scheme which was initiated for the first time in the Fourth Plan and then from the Seventh Plan onwards. National Pulses Development Project was launched merging the earlier Centrallysponsored scheme on pulses. The Special Foodgrains Production Programme on Pulses was sanctioned during 1988-89 on a hundred per cent assistance from the Government of India and from August, 1990, pulses were brought under the ambit of Technology Mission which I have already mentioned. This scheme is in operation in 281 districts of 24 States and Union Territories of Delhi and Andaman and Nicobar. Under this scheme, 75% and 25% is the funding pattern; Government of India-75% and 25% by the States. There are various components on which I can give details but it will take a long time. It is a continuous process. Evaluation is always made.

सरदार बलिवन्दर सिंह भुंडर: चेयरमेन सर, मिनिस्टर साहब ने जवाब में कहा है कि सेंट्रली स्पोंसर्ड जो नेशनल डेवलपमेंट स्कीम हैं और इसमें डिस्ट्रिब्यूशन आफसीड हैं, इन्टीग्रेटिड मैंनेजमेंट इरिगेशन हैं, माइक्रो न्यूट्रेट्स हैं, लेकिन यह सब करने के बावजूद अभी तक जो दालों की मात्रा है वह बढ़ी नहीं है, देश में कभी चल रही है। मैं यह कहना चाहता हूं कि जब तक ग्रश्योर्ड प्राईस-एश्योर्ड यील्ड और हाईब्रिड सीड देश में नहीं दिया जाता जब तक यह कभी पूरी नहीं हो सकती। इसलिए मैं मिनिस्टर साहब से सीधा प्रश्न पूछना चाहता हूं कि क्या जो सपोर्ट प्राईस है वह बेनिफिशियल सपोर्ट प्राईस और एश्योर्ड यील्ड के लिए अच्छा है, क्या वह देंगे जो अभी तक दी नहीं जा रही है ताकि देश में दालों की जो कभी है वह समाप्त हो।

श्री सोमपाल: सभापति महोदय, यह बहुत महत्वपूर्ण बात उठाई है पंजाब के माननीय सदस्य ने और यह बात सही है कि दालों के लिए जो समर्थन मुल्य प्रदान किया जाता है वह आवश्यकता से कम है। इसका एक प्रमाण तो यह है कि प्राय: जो समर्थन मुल्य है उनसे ज्यादा कीमतें दालों की रहती हैं और काफी ज्यादा रहती हैं। यह इस बात का सबूत है कि उसकी कमी रहती है और मांग व आपूर्ति का जो आपस में संयुक्त प्रभाव रहता है उसके कारण दालों के दाम ज्यादा रहते हैं और यह सब्त है इस बात का कि उनकी कमी है। उसके समर्थन मुल्य बढ़ाए जाने के लिए काफी गुंजाईश है और जहां तक उसके मार्केटिंग सपोर्ट का सवाल है, मार्केटिंग सपोर्ट की भी दिक्कत है क्योंकि यह बहुत पिछड़े हुए और कम सिंचाई वाले क्षेत्रों में होते हैं जहां विपणन की वांछित सुविधाएं उपलब्ध नहीं हैं और इस संबंध में विचार किया जाना चाहिए। एंक ग्रुप इस विषय के ऊपर बनाया गया है कृषि मंत्रालय मैं जो शीघ्र ही अपनी संस्तुति प्रस्तुत करेगा और इस संबंध में कृषि लागत एवं मूल्य आयोग को निर्देश दिए जाएंगे।

श्री रामजीलाल: सभापित महोदय, मैं आपके द्वारा मंत्री जी से पूछना चाहता हूं कि आपने जो "ग" भाग में उत्तर दिया है कि भारत को दलहन के क्षेत्र में आत्मिनर्भर बनाने के लिए राष्ट्रीय दलहन विकास परियोजना के माध्यम से भरसक प्रयत्न किए जा रहे हैं लेकिन इसमें आपने आंकड़े कोई नहीं रखे हैं। हमें यह पता नहीं लग रहा है कि कितनी कमी है दलहन की? कब तक आत्मिनर्भर हो जाएगा? आपने कहा है कि निश्चित नहीं कहा जा सकता। जैसा हमारे माननीय सदस्य ने कहा है कि सपोर्ट प्राईस भी कम है हाईब्रिड बीजों के तो कौन-कौन से हाईब्रिड बीज इसके हैं तािक लोगों को सप्लाई किए जाएं? बीज सस्ते सप्लाई किए जाएं? सबिसडाइज़ किए जाएं? हमारे देश में बड़ा भारी क्षेत्र पड़ा हुआ है, अगर अच्छे-अच्छे बीज दिए जाएं तो दलहन की कोई कमी नहीं रहेगी। मैं जानना चाहता हूं मंत्री जी कि आपने कोई आंकड़े नहीं दिए हैं कि कितना हमारा उत्पादन हो रहा है? कब आत्मनिर्भर हो जाएगा? आपने कहा कि अभी निश्चित नहीं है, तो कुछ आंकड़े तो होने चाहिए कि कितनी पैदावार में कमी है और कब पूरी होगी?

श्री सोमपाल महोदय कितनी पैदावार हो रही है, इसके आंकड़े तो मैं सदन में दे चुका हूं। उस समय संभवत: माननीय सदस्य ने सना नहीं होगा, दोबारा में इनको बता देता है। वर्तमान में पिछले वर्ष लगभग 14.6 मिलियन टन प्रोडक्शन हुआ था। जहां तक आवश्यकता का सवाल है, हमारे मंत्रालय के एक कार्यकारी ग्रप ने इस संबंध में कछ आकलन किया है और 9वीं पंचवर्षीय योजना में जो दालों की आवश्यकता पड़ेगी, उसके संबंध में दो प्रकार से अनुमान लगाए गए हैं। एक तो हैदराबाद में जो पौष्टिक पदार्थों से संबंधित अनुसंधान संस्थान है, उसकी संस्तृति के हिसाब से साढ़े पंद्रह मिलियन टन की आवश्यकता पड़ेगी और दसरा एस्टीमेट इसके लगभग करीब आता है जो कोई सवा सोलह मिलियन टन की बात करता है। तो इस तरह का अनुमान लगाया गया है और जहां तक यह प्रश्न है कि यह कब तक पूरा हो जाएगा, यह सहीं है कि बहुत सारी कठिनाईयां दालों के उत्पादन में आ रही है और उन कठिनाईयों में सबसे मुख्य कठिनाई यह है कि दलहन की जितनी भी फसलें हैं, उनको रोग बहुत लगते हैं। कीड़ों के रोग भी, वाईरस भी और दूसरे रोग भी। एक कठिनाई उसके संबंध में यह है कि ये सारी फरालें लगभग रबी और खरीफ के बीच में बोर्ड जाती है और उस समय केवल यही फसल होती है। कुछ ऐसे जंगली पशु है जैसे नीलगाय विशेषकर जो इस फ्सल को बहुत हानि पहुंचाते हैं। अभी मैं पर्वी उत्तर प्रदेश में गया था, वहां अनुमान लगाया गया कि अगर वहां नीलगाय की समस्या को इल कर दिया जाए तो अकेले उत्तर प्रदेश और बिहार का कुछ हिस्सा साढ़े तीन मिलियन उन के करीब यानि पैतीस लाख उन दाल का उत्पादन बढ़ा सकता है। कमोवेश यही स्थिति हरियाणा, राजस्थान और आंध्र प्रदेश के कुछ हिस्सों में है पर उस संबंध में कछ कठिनाईयां है क्योंकि नीलगाय के ऊपर प्रतिबंध है पर्यावरण और वन मंत्रालय का। कुछ धार्मिक भावनाओं की भी समस्या है। अगर सदन चाहे तो इस संबंध में कोई राय बनाई जा सकती है कि कैसे उसके ऊपर नियंत्रण किया जाए?

जहां तक बीमारियों का सवाल है, कुछ इस प्रकार की किस्मों का विकास करने के प्रयास वैज्ञानिकों के द्वारा किए जा रहे हैं कि इस बीमारी के निरोध की क्षमता वाली नस्लों का विकास किया जाएं और कुछ इस तरह की इंटिग्रेटेड पेस्ट मैनजमेंट आदि विधाएं हैं जिनके माध्यम से न्यूकलीयर पॉली हाईड्स वॉईरस और दूसरे जैविक नियंत्रण के माध्यम से इन बीमारियों के ऊपर काबू पाया जाए।

तीसरी मुख्य कठिनाई आती है जल के अभाव की और सिंचाई के अभाव की। जैसा मैंने कहा, ये फसलें ज्यादातर ऐसे क्षेत्रों में उगाई जाती है जो सूखे से ग्रस्त रहते हैं और जहां सिंचाई की सुनिश्चित उपलब्धता नहीं है। इस संबंध में सरकार सजग है और प्रयास किए जा रहे हैं कि सिंचाई की सुविधाएं वाटर शेड मैनेजमेंट और दूसरे साधनों से उपलब्ध कराई जाएं।

अन्य पिछड़े वर्गों के लिए आरक्षित पर्दों को न भरे जाने के संबंध में शिकायतें

\*522. श्री ईश दत्त यादव:† चौषरी हरमोहन सिंह यादव:

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

- (क) भारत-सरकार के विभिन्न मंत्रालयाँ/अन्य अधीनस्य कार्यालयाँ में ग्रेड-चार कितने पद स्वीकृत है तथा कितने पदों पर अन्य पिछड़े वर्गों के व्यक्तियाँ की भर्ती खुली परीक्षाओं के आधार पर सामान्य श्रेणी के अंतर्गत की गई है;
- (ख) 30 अप्रैल, 1998 तक, नई आरक्षण नीति के क्रियान्वयन के पश्चात् अन्य पिछड़े वर्गों के कितने अधिकारियों/कर्मचारियों की नियुक्ति की गयी है;
- (ग) क्या अन्य पिछड़े वर्गों के उम्मीदवारों हेतु आरक्षित पदों को न भरे जाने के संबंध में शिकायते प्राप्त हुई हैं; और
- (घ) यदि हां, तो अन्य पिछड़े वर्गों के उम्मीदवारों के लिए आरक्षित पदों को भरने हेतु क्या कदम उद्यए जाने का विचार है?

कार्मिक, लोक-शिकाबत और पेंशन मंत्रालय में राज्य मंत्री तथा वित्त मंत्रालय में राज्य मंत्री (श्री आरू बनार्दनम): (क) और (ख) केन्द्रीय सरकार के अन्तर्गंत पदों/सेवाओं में आरक्षण संबंधी नीति के कार्यान्वयन का उत्तरदायित्व अलग-अलग मंत्रालयों/विभागों का है। अतः अन्य पिछड़े वर्गों सहित सभी श्रेणियों की, निर्धारित प्रतिशतता के अनुसार भर्ती संबंधी कार्रवाई सीधे मंत्रालयों/विभागों द्वारा ही की जाती है।